

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3393

ANSWERED ON:18.03.2013

CLEANING OF RIVERS

Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna;Singh Shri Ijyaraj ;Singh Shri Ratan

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the names of agencies which are involved in implementation of the schemes for cleaning of major rivers in the country;
- (b) whether the Government provides any funds to these agencies for the purpose;
- (c) if so, the details of the funds sanctioned, agency-wise along with the criteria for allocation of funds;
- (d) whether the Government has conducted any review of the work done by these agencies; and
- (e) if so, the details thereof along with the details of works carried out through such assistance?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) Pollution abatement works under National River Conservation Plan are implemented on a cost sharing basis between the Centre and the States through implementing agencies nominated by the State Governments and functioning under their control. Funds are released to the concerned nodal Departments in the States for implementation of the pollution abatement schemes, as per prescribed procedure viz. based on physical and financial progress of the works, funds utilisation certificates, etc. Details of the rivers covered state-wise, funds released for projects under the Plan and details of the state implementing agencies are at Annexure.

(d) & (e) The progress of works under various sanctioned pollution abatement schemes are regularly reviewed/monitored at the Central and State level. In addition, Third Party Inspections (TPIs) by independent institutions has also been introduced.